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**विधिकार्य निदेशालय DIRECTORATE OF LEGAL AFFAIRS**

केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड

CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS,

वी.के.कृष्ण मेनन भवन, 9, भगवान दास रोड, नई दिल्ली V.K. KRISHNA MENON BHAWAN,

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F.NO.1080/11/DLA/MR/SC/2022

Dated: .10.2022

To

1. सभी प्रधान मुख्य आयुक्त / मुख्य आयुक्त सीजीएसटी एवं सीमा शुल्क,  
सभी प्रधान महानिदेशक / महानिदेशक, आसूचना निदेशालय एवं जीएसटी इंटेलिजेंस.
2. संयुक्त सचिव (समीक्षा) / आयुक्त (विधि), सी.बी.आई.सी., हुडको विशाला बिल्डिंग,  
भीकाजी कामा प्लेस, नई दिल्ली -110066

**Subject: Monthly Report of cases heard/decided in the Hon'ble Supreme Court in the Month of September, 2022.**

महोदय / महोदया,

Please find enclosed two lists of cases decided/ heard by the Hon'ble Supreme Court during the month of September, 2022. List I-A contains cases decided during the month and list II-A contains cases heard during the month but pending for decision.

2. Total 240 cases were heard during September, 2022, out of which **57** cases were decided and 183 cases remained pending as on 30.09.2022. The outcome of 57 decided cases in September, 2022 is as under:

**(Party cases – 14 and Departmental cases – 43 cases, Total 57 Cases )**

| Party                             |              |           |          |                 |                    | Departmental                      |              |           |          |                 |
|-----------------------------------|--------------|-----------|----------|-----------------|--------------------|-----------------------------------|--------------|-----------|----------|-----------------|
| Allowed / Allowed With Directions | Disposed off | Dismissed |          |                 |                    | Allowed / Allowed with Directions | Disposed off | Dismissed |          |                 |
|                                   |              | On Delay  | On Merit | On Technicality | Without Any Remark |                                   |              | On Delay  | On Merit | On Technicality |
| (A)                               | (B)          | (C)       | (D)      | (E)             | (F)                | (G)                               | (H)          | (I)       | (J)      | (H)             |
| 00                                | 01           | 00        | 11       | 02              | 00                 | 01                                | 01           | 00        | 38       | 03              |

3. The list I-A containing the details of the 57 decided cases is enclosed. Complete order in these cases may be obtained from the Supreme Court Website- [www.sci.gov.in](http://www.sci.gov.in).

4. The success rate for Department (combined for the Department's & Party's appeals) during the month is 24 %.

I/803498/2022

5. We are glad to report that during the month no case was dismissed on ground of delay in filing the SLP/CA.

6. Certified copy of the cases shall be forwarded to the Commissioner/PC concerned on receipt from the Advocate on Record. In the meantime concerned offices are requested to take required action as per the order available online.

संलग्नक: यथोपरि

भवदीय,  
MAHENDRA RANGA  
PRINCIPAL COMMISSIONER  
17-10-2022  
( महेन्द्र रंगा )  
प्रधान आयुक्त